

(J.H.C. Sch. 1-7)

From:

Jitendra Prasad Singh
Registrar (Administration),
High Court of Jharkhand
Ranchi.

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File No. XXII(6)/1/2018-19/Apptt.

Letter No. _____/Apptt.

Dated: _____

To

1. Sri Janardan Singh, Dist. & Addl. Sessions Judge, Bokaro,
2. Sri Ghulam Haidar, Dist. & Addl. Sessions Judge-cum- Spl. Judge FTC for offences against Women, Bokaro (Bermo at Tenughat),
3. Sri Dinesh Rai, Dist. & Addl. Sessions Judge-cum- Spl. Judge, ACB, Chaibasa,
4. Sri Shyam Nandan Tiwary, Dist. & Addl. Sessions Judge, Chaibasa,
5. Sri Sujit Kumar Singh, Dist. & Addl. Sessions Judge, Chatra,
6. Sri Srish Dutta Tripathi, Dist. & Addl. Sessions Judge, Chatra,
7. Sri Shatrunjay Kumar Singh, Dist. & Addl. Sessions Judge, Daltonganj
8. Sri Anand Prakash, Dist. & Addl. Sessions Judge, Daltonganj
9. Sri Manish Ranjan, Dist. & Addl. Sessions Judge, Daltonganj
10. Sri Anil Kumar Mishra No. 2, Dist. & Addl. Sessions Judge, Deoghar,
11. Sri Sanjay Kumar Singh No. 1, Dist. & Addl. Sessions Judge- cum- Spl. Judge, CBI, Dhanbad
12. Sri Rajkamal Mishra, Dist. & Addl. Sessions Judge- cum- Spl. Judge, CBI, Dhanbad
13. Sri Syed Saleem Fatmi, District & Addl. Sessions Judge, Dhanbad,
14. Sri Ravi Ranjan, Dist. & Addl. Sessions Judge- cum- Spl. Judge, CBI, Dhanbad
15. Smt. Sanjeeta Srivastava, Dist. & Addl. Sessions Judge-cum-Spl. Judge CBI, Dhanbad,
16. Sri Pawan Kumar, Dist. & Addl. Sessions Judge, Dumka
17. Sri Shambhu Lal Shaw, Dist. & Addl. Sessions Judge, Garhwa
18. Sri Manoj Chandra Jha, Dist. & Addl. Sessions Judge, Garhwa,
19. Sri Dhruva Chandra Mishra, Dist. & Addl. Sessions Judge, Giridih
20. Sri Vinod Kumar Singh, District & Addl. Sessions Judge, Giridih,
21. Sri Ramesh Chandra, Dist. & Addl. Sessions Judge, Giridih,
22. Sri Ravindra Kumar, Dist. & Addl. Sessions Judge, Godda
23. Sri Sanjay Kumar Upadhyay, Dist. & Addl. Sessions Judge, Godda
24. Sri Kanwal Jeet Chopra, Dist. & Addl. Sessions Judge, Gumla
25. Sri Rakesh Kumar Mishra, Dist. & Addl. Sessions Judge, Gumla
26. Sri Sanjay Kumar Singh No.1, Dist. & Addl. Sessions Judge, Hazaribagh
27. Sri Amit Shekhar,, Dist. & Addl. Sessions Judge- cum-Spl. Judge CBI, Hazaribagh
28. Sri Yashwant Prakash, Dist. & Addl. Sessions Judge-cum-Spl. Judge Land Acq., Hazaribagh
29. Sri Subhash, Dist. & Addl. Sessions Judge, Jamshedpur
30. Sri Shesh Nath Singh, Dist. & Addl. Sessions Judge, Jamshedpur
31. Sri Prabhakar Singh, Dist. & Addl. Sessions Judge, Jamshedpur
32. Sri Ram Bachan Singh, District & Addl. Sessions Judge, Jamshedpur (Ghatshila),
33. Sri Kamal Kumar Srivastava, Dist. & Addl. Sessions Judge, Jamtara
34. Sri Sanjay Kumar Singh No. 2, Dist. & Addl. Sessions Judge, Koderma
35. Sri Anil Kumar Pandey, Dist. & Addl. Sessions Judge, Latehar
36. Sri Rajnikant Pathak, Dist. & Addl. Sessions Judge, Ramgarh
37. Sri Anil Kumar Mishra No.1, Addl. Judicial Commissioner-cum-Spl. Judge, CBI (other than AHD Scam), Ranchi
38. Sri Sudhanshu Kumar Shashi, Addl. Judicial Commissioner, Ranchi

39. Sri Martand Pratap Mishra, Addl. Judicial Commissioner-cum-Spl. Judge, CBI (AHD Scam), Ranchi
40. Mrs. Prem Lata Tripathi, Additional Principal Judge, Additional Family Court, Ranchi
41. Sri Santosh Kumar No. 2, Addl. Judicial Commissioner-cum-Spl. Judge, ACB, Ranchi
42. Sri Surendra Nath Mishra, Addl. Judicial Commissioner-cum-Spl. Judge CBI (AHD Scam), Ranchi
43. Sri Rajiv Ranjan, District & Addl. Sessions Judge, Sahebganj (Rajmahal),
44. Sri Dhananjay Kumar, District & Addl. Sessions Judge, Saraikela.

Sub: - Nomination for attending (R-13) Refresher Training programme in Civil Matters scheduled to be held on 3rd August, 2019 and Judicial Colloquium on Human Trafficking on 4th August, 2019 at Judicial Academy Jharkhand, Ranchi

Sir / Madam,

I am directed to inform that the Court has been pleased to nominate you for attending (R-13) Refresher training programme in Civil Matters scheduled to be held on 3rd August, 2019 and Judicial Colloquium on Human Trafficking on 4th August, 2019 at Judicial Academy Jharkhand, Ranchi with a direction to report to the Judicial Academy Jharkhand, Near Dhurwa Dam, Ranchi on 03.08.2019 at 9:30 AM in proper dress.

Further, you are directed to bring official laptops with Jio-Fi connection for training in CIS 3.01 and also the relevant books.

Accordingly, you are accorded necessary permission for attending the aforesaid programme.

I am further directed to inform that the arrangement for stay for the participants have been made in Hostels at Judicial Academy Jharkhand, Near Dhurwa Dam, Ranchi from the evening of 2nd August, 2019 till the evening of 4th August, 2019.

Yours faithfully,
Sd/- **J.P. Singh**
Registrar (Administration)

Memo No. 2633 /Apptt.

Dated, Ranchi, the July 25, 2019

Copy forwarded to all the Principal District & Sessions Judges of the State of Jharkhand including the Judicial Commissioner, Ranchi for information and needful / the Director, Judicial Academy Jharkhand, Ranchi for information and needful with reference to his letter no. 2299/JAJ dated 10.07.2019 / the Member Secretary, JHALSA, Ranchi / the C.P.C. I/c, e-Courts Project, J.H.C., Ranchi for information and getting uploaded the letter on the Court's website.


Registrar (Administration)